

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
CP-115/ND/2021

IN THE MATTER OF:

Paramount Blankets Pvt.Ltd.

...

Applicant/Petitioner

Versus

ROC

...

Respondent

Under Section: 272 Co.Act

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 14.05.2024.

Sd/-
(COURT FFICER)